

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 4005/2016

New Delhi, this the 17th day of August, 2017

Hon'ble Mr. Uday Kumar Verma, Member (A)

Shri Amrit Lal Aggarwal, Age 79 years, Group "A"
S/o Late Tara Chand Aggarwal (Chief Engineer Bldg.)
R/o C4A, Flat No.1 A,
Janak Puri, New Delhi

.....Applicant

(Present: Applicant in person)

Versus

The Commissioner
North Delhi Municipal Corporation,
Dr. S.P.M. Civic Centre, Minto Road,
New Delhi:110002. Respondent

(By Advocate: Mr. M.S. Reen)

ORDER (ORAL)

Learned counsel for the respondent submits that the relief claimed by the applicant in this OA has been granted by the respondents, which is also admitted by the applicant. As such, nothing survives in this OA, which is, accordingly, dismissed.

**(Uday Kumar Verma)
Member (A)**

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